

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA

UNSTARRED QUESTION NO. 1267

ANSWERED ON 30.07.2024

VETERINARY HOSPITALS

1267. SHRI AMRA RAM:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state?

- (a) the details of the assistance and training provided by the Animal Husbandry Department and the benefits likely to accrue in this regard; and
- (b) the support extended by the Government to the State of Rajasthan for veterinary and treatment along with the assistance provided under the schemes of veterinary hospitals?

ANSWER

THE MINISTER FOR FISHERIES ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) Animal Husbandry is a state subject. The establishment and strengthening of veterinary hospitals for providing veterinary services and treatment is under the purview of the State Government. However, Department of Animal Husbandry and Dairying is supporting and augmenting livestock health care through the implementation of Livestock Health & Disease Control Programme (LHDCP), a Central sector scheme, in all States/UTs, with the aim of reducing risk to animal health by prophylactic vaccination against diseases of animals like Foot and Mouth Disease (FMD), Brucellosis, Peste des Petits Ruminants (PPR) and Classical Swine Fever (CSF), training of veterinary professionals and procurement of Mobile Veterinary Units (MVUs) towards delivery of veterinary services at farmer's doorstep under 100% central assistance. Under Assistance to States for Control of Animal Disease (ASCAD) financial support is also provided for undertaking trainings and prevention and control of prioritized economically important exotic, emergent and zoonotic animal diseases with funding pattern of 60:40 between Central and State; 90:10 for hilly and North East States and 100% for UTs. Moreover, Central Government through Veterinary Council of India, a statutory body established under Indian Veterinary Council Act 1984 supports "Continuing Veterinary Education (CVE)" conducted by State Veterinary Councils (SVCs) for retraining of in-service veterinarians and para-veterinarians to enhance skills. The activity is supporting the states/UTs to increase livestock productivity through better livestock health care.

(b) Department under the component of Establishment and Strengthening of Veterinary Hospitals and Dispensaries (ESVHD-MVU) provides 100% financial assistance to all states/UTs including the state of Rajasthan towards procurement & customization of mobile veterinary units (MVUs) @ one MVU per 1 lakh livestock population with recurring operational expenditure in the ratio of 90:10 for North Eastern & Himalayan States; 60% for other States, and 100% for UTs for delivery of veterinary healthcare services through Mobile Veterinary Units (MVUs) through a Toll-Free Number (1962) at farmers' doorsteps which include disease

diagnosis, treatment, vaccination, minor surgical interventions, audio-visual aids and extension services. In this regard, 100 % financial assistance of Rs.85.76 Crore was provided to the state of Rajasthan for procurement of 536 Mobile Veterinary Unit (MVU). Further, central share of Rs. 394.25 lakh and Rs. 1641.43 lakh was also released during 2023-24 & 2024-25 respectively for the recurring operational cost for MVUs. Accordingly, total 3.94 Lakh farmers are benefitted by providing door step veterinary service for 17.40 Lakh animals.
